

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3819**  
ANSWERED ON 23.03.2023

**IMPLEMENTATION OF SCHEMES FOR MINORITIES**

3819. SHRI GNANATHIRAVIAM S.:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the schemes and programmes being implemented by the Government for minority communities in the country during the last three years and the current year, year-wise;
- (b) the progress of the implementation of each scheme during the said period, year, scheme and community-wise;
- (c) the targets and achievements of each scheme during the said period, year and scheme-wise;
- (d) whether it is a fact that there are some loopholes/constraints in achieving the targets and percolating the benefits down to the beneficiaries; and
- (e) if so, the manner in which the Government proposes to plug those loopholes for effective implementation of the said schemes?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) centrally notified minority communities. The schemes/programmes implemented by the Ministry during last three years are as under:

**(A) Educational Empowerment Schemes**

(1) Pre-Matric Scholarship Scheme

(2) Post-Matric Scholarship Scheme

(3) Merit-cum-Means based Scholarship Scheme

**(B) Employment and Economic Empowerment Schemes**

(4) Pradhan Mantri Virasat Ka Samvardhan (PMVIKAS)

(5) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities.

**(C) Special Schemes**

(6) Jiyo Parsi: A scheme for reversing the population decline of Parsis in India.

(7) Qaumi Waqf Board Taraqqiati Scheme (QWBTS) and Shahari Waqf Sampatti Vikas Yojana (SWSVY).

**(D) Infrastructure Development Schemes**

(8) Pradhan Mantri Jan Vikas Karyakram (PMJVK)

Scheme- wise and year-wise details of funds allocated and number of beneficiaries during the last three years and current year are available on the website of the Ministry i.e. [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in). The Ministry maintains data of community wise beneficiaries only for the scholarship schemes.

(d) & (e): The benefits of the welfare schemes meant for the minority communities are being availed of by the eligible beneficiaries and in order to ensure that the benefits of the schemes implemented for minorities actually reach the intended beneficiaries, efforts have been made to further improve the monitoring mechanisms of the Ministry for better control and implementation of the Schemes.

The scholarship amount/ stipend/ financial assistance under various schemes of this Ministry including skilling is released directly into the account of beneficiaries through Direct Benefit Transfer (DBT) mode. Further, the Scholarship schemes are being implemented through the National Scholarship Portal (NSP) which has features of sanity check, avoiding de-duplication, thereby resulting in elimination of middlemen, ghost beneficiaries etc.

The Pradhan Mantri Jan Vikas Karyakram (PMJVK) has been revised from financial year 2022-23 for implementation in all districts of the country. A mobile app PMJVK Bhuvan has been developed for Geo-tagging of all the assets created under PMJVK and capturing the project specific attributes including photographs of different stages of construction/completion of projects for better implementation/ monitoring of the projects under PMJVK.

\*\*\*\*\*